

The Minister of Information and Broadcasting (Dr. B. Gopala Reddi):

(a) and (b). Government feel that concentration of ownership and monopolistic tendencies in the newspaper industry do not exist to such an extent as to call for any immediate action. The position is being constantly watched and, as recommended by the Press Commission, the matter would, at the appropriate time, be brought to the notice of the Press Council which is proposed to be set up soon.

Commonwealth Prime Ministers' Conference

{ Shri A. K. Gopalan:
*150. { Shri Dinen Bhattacharya:
{ Shri Nambiar:

Will the **Prime Minister** be pleased to state:

(a) whether his attention has been drawn to Premier MacMillan's radio broadcast on the Commonwealth Prime Ministers' talks immediately following the communique issued at the end of the recent Prime Ministers' Conference; and

(b) whether he has noted any divergence between the communique and what Mr. MacMillan said in his radio speech?

The Minister of State in the Ministry of External Affairs (Shrimati Lakshmi Menon): (a) Yes.

(b) The communique represents the agreed views of the Commonwealth Prime Ministers. The British Prime Minister's broadcast, however, would represent the views of his Government. Naturally, the two need not be the same.

Indians in South Africa

{ Shri A. K. Gopalan:
*151. { Shri P. C. Borooah:
{ Shri Kajrolkar:
{ Shri Bishanchander Seth:
{ Shri Maheswar Naik:

Will the **Prime Minister** be pleased to refer to the reply given to starred

Question No. 632 on the 27th August, 1962 and state:

(a) whether any headway has since been made in the direction of negotiations with South Africa on the treatment of people of Indian origin in that country;

(b) whether this matter came up for discussion in the recent U.N. General Assembly meeting; and

(c) if so, what motions if any were sponsored or supported by India in that connection and with what result?

The Minister of State in the Ministry of External Affairs (Shrimati Lakshmi Menon): (a) No, Sir.

(b) Yes, Sir.

(c) Together with 43 other nations India requested the United Nations for the inclusion of the item on the "Treatment of people of Indian origin in South Africa" as part of an item entitled "The policies of apartheid of the Government of the Republic of South Africa". This has been done. The United Nations General Assembly has since passed a resolution calling for diplomatic and economic sanctions by countries against South Africa and requesting the Security Council to take appropriate measures including sanctions to secure South Africa's compliance with the past resolution of the General Assembly and the Council and, if necessary, to consider the expulsion of South Africa from the United Nations.

Indians in Tanganyika

{ Shri Surendra Pal Singh:
*152. { Shri P. K. Ghosh:
{ Shri Kapur Singh:

Will the **Prime Minister** be pleased to state:

(a) whether it is a fact that the President of Asian Civil Servants Association of Tanganyika has requested the Indian Government to